

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26-02-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

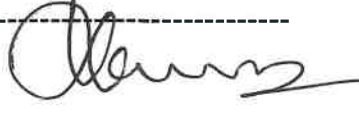

APPLICATION NUMBER : MA/602/2019 IN

PETITION NUMBER : CP/1385/IB/2018

NAME OF THE PETITIONER(S) : REVATHI S RAGHUNATHAN (RP)
(GOKULA KANNAN BENEFIT FUND LTD)

NAME OF THE RESPONDENTS : P.SAKTHIVEL

UNDER SECTION : Sec 66 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	V. Manivannan	Counsel for Applicant	
2.	A.M. Sridharan	Counsel for Respondents	

ORDER

Due to administrative exigencies in relation to sitting in Court-II, the matter could not be taken up today. Post this matter on 31.03.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)